

**LOK SABHA
STARRED QUESTION NO. 99
TO BE ANSWERED ON 17th DECEMBER, 2018**

LPG Subsidy

†*99. PROF. RAVINDRA VISHWANATH GAIKWAD:

पेट्रो लयम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether LPG subsidy is not being provided in various States of the country including Maharashtra, if so, the details thereof and the reasons therefor;
- (b) the number of LPG consumers to whom subsidy is being provided/transferred into their accounts in all States including Maharashtra; and
- (c) the main reasons for irregularities in transfer of LPG subsidy along with the measures taken/being taken by the Government to address the said issue?

ANSWER

पेट्रो लयम एवं प्राकृतिक गैस मंत्री) श्री धर्मेन्द्र प्रधान(

MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) to (c) A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO. 99 BY PROF. RAVINDRA VISHWANATH GAIKWAD TO BE ANSWERED ON 17th DECEMBER, 2018 REGARDING 'LPG SUBSIDY'.

(a) & (b) After implementation of PAHAL Scheme, the LPG consumers, who have joined the Scheme, purchase the LPG cylinders at non-subsidised price and receive LPG subsidy (as per their entitlement) directly in their registered bank account. As on 11.12.2018, 23.11 crore consumers have joined the Scheme in the country including the State of Maharashtra and getting subsidy in their registered bank account.

(c) Some complaints have been received regarding non-transfer of subsidy which was mainly due to deseeding of Aadhaar from National Payments Corporation of India (NPCI) mapper. The matter was taken up with NPCI. Further, the customer has also been given the option of receiving subsidy through Bank Account Transfer Compliant Mode.